

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 27th May, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 12/2018(CZ)	Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr.	Mr. Mangla Ram Jat, Applicant in person.	
2.	Original Application No. 42/2018(CZ)	Yashovardhan Shandilya Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv. for Applicant	
3.	Original Application No. 19/2019(CZ)	Satish Nayak Vs State of Madhya Pradesh & 6 Ors.	Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 20/2019(CZ) (I.A.No.27/19)	Abdul Alim Khan & Anr. Vs O.P. Saxena & 3 Ors.	Mr. Rohit Sharma, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
FOR COMPLIANCE				
6.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 27-05-2019 shall be adjourned to 24-07-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in